

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-415(ND)/2018

In the matter of:

Agarwal Sanitations

....**Applicant**

Vs.

M/s. Proview Infra. Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 28.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. B. Patnaik, Adv.

Mr. Nirmal K. (IRP proposed)

For the Respondent

:

ORDER

Order reserved

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**